

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2563  
ANSWERED ON:09.12.2014  
SEPARATION OF INVESTIGATING WING  
Chinnaraj Shri Gopalakrishnan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal for separation of investigating wing for cases of sexual abuse from other crimes; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): As per Seventh Schedule to the Constitution of India. 'Police' and 'Public Order' are the State subjects and as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against women lies with the State Governments/Union Territory Administrations. Any decision of separation of investigation for case of sexual abuse from other crimes lies in the domain of the State Governments/ Union Territory Administrations.